

Information Note to the Press (Press Release No.62/2012)

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TELECOM REGULATORY AUTHORITY OF INDIA

Website: www.trai.gov.in

TRAI issues Consultation Paper on “Certain issues relating to the Telecom Consumers Protection Regulations, 2012”

New Delhi, 15th March , 2012 – The Telecom Regulatory Authority of India (TRAI) today issued a Consultation Paper on “Certain issues relating to the Telecom Consumers Protection Regulations, 2012”

TRAI had issued the Telecom Consumers Protection Regulations, 2012 on 6th January, 2012. These Regulations, inter-alia, mandated that only three categories of vouchers viz. Plan Vouchers, Top-up Vouchers and Special Tariff Vouchers (STV) shall be offered for mobile prepaid subscribers.

The Cellular Operators Association of India (COAI) requested the Authority to allow another category of vouchers namely the ‘Combo Vouchers’. Further, COAI and Association of Unified Telecom Service Providers of India (AUSPI) have requested for upward revision of the processing fee in Top-up Vouchers to Rs.3/- from the existing ceiling of Rs.2/-.

In order to seek the views of stakeholders on these issues TRAI has, today, released a consultation paper which is available on TRAI’s website www.trai.gov.in.

Stakeholders are requested to send their comments by 25th March, 2012 to Shri Raj Pal, Advisor (Economic Regulation), Telecom Regulatory Authority of India Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi-110 002. (Tel No.011-23230752, Fax No.011-23236650; Email: raj.pal@nic.in; or eco@traigov.in).

Sd/-
N. Parameswaran,
Secretary-I/c, TRAI